GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2863 ANSWERED ON:13.03.2015 BANK LOAN TO START BUSINESS Yeddyurappa Shri B. S.

Will the Minister of FINANCE be pleased to state:

(a) the number of educated unemployed youths who applied for loan from the nationalised banks for starting their own industries/business during each of the last three years, bank and State-wise including Karnataka;

(b) the amount of loan sanctioned/pending and disbursed by the said banks during the said period; and

(c) the time by which the pending applications are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) State wise position including Karnataka showing number of applications received from unemployed youths in the offices of Khadi and Village Industries Commission (KVIC)/State Khadi and Village Industries Boards (KVIBs) and District Industries Centres (DICs) and their placement before the District Level Task Force Committee (DLTFC) and eventual sanctioning and disbursement of applications by the banks year wise are appended at Annexure-I. The Bank wise position of Ioan application sanctioned and disbursed during last 3 years is placed at Annexure-II.

(b) The loan amount sanctioned and disbursed by the banks during the last three years is as below:

Sr. No.	Years 1	Loan sanc	tioned	Loan	disbursed
(Rs.	(Rs. in crores)		(Rs. in crores)		
1. 2011	-12 372	4.45 28	57.99		
2. 2012	-13 3362	2.27 29	16.69		
3. 2013	-14 4052	2.89 29	03.98		

(c). KVIC has advised bankers to arrange disbursement of loan within 90 days from date of receipt of the application. As per the suggested timeline the release of loan component has to take place within 30 days of sanctioning of projects.

The progress of loan disbursement is reviewed in District Level Bankers Committee (DLBC)/State Level Bankers Committee (SLBC) and State Level Monitoring Committee (SLMC) so that the banks adhere to the suggested timeline.

The situation is also reviewed in National Level Monitoring Committee (NLMC) headed by Secretary, MSME. Department Related Parliamentary Standing Committee (DRPSC) for industries also review the position from time to time and all such steps has effected better performance